



Allahabad Bench

SECTION OF THE COMPANIES ACT: U/S 391/394 of the companies Act, 1956.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	A. A. Karmarkar	UDe	Behalf of O. L. A. Ild	
<u>2.</u>				

Mr. Deeptiman Singh counsel for company petitioner. The case is now fixed for hearing on scheme petition. As the Official Liquidator is not available today hence the case is now adjourned for hearing on 22th March, 2017.



H.P. CHATURVEDI, MEMBER (JUDICIAL)